

Complaints of car Manufacturing Companies

2372. SHRI K. RAMA MOHAN RAO:
SHRI RAMA MUNI REDDY SIRIGIREDDY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that car manufacturing companies complained to Government over the continuation of the Memorandum of Understanding and other issues;

(b) if so, what are the issues raised by the companies; and

(c) what are Government's comments thereon?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir.

(b) and (c) Do not arise.

Nomination of A.M.P In the Tobacco Board

2373. DR. DASARI NARAYANA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a M.P. who breached contract with Algeria in Tobacco export in 1994 has been nominated in the Tobacco board; and

(b) if so, the justification of such appointment?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) The Lok Sabha is yet to elect the 2 MPs who are to be nominated on the Tobacco Board.